

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 4053
ANSWERED ON 30/03/2026**

APPROVAL CRITERIA FOR METRO RAIL PROJECTS

4053. SHRI P. WILSON:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of metro rail projects approved in cities with a population of less than 20 lakh, including the name of the State, city, date of approval and the specific reasons for granting approval;
- (b) the phase-wise details of funds released so far for the Chennai Metro Rail Project, the agreed cost-sharing pattern between the Central and State Government with relevant break-ups, the reasons for any delay in release of funds; and
- (c) the details of the cost-sharing pattern adopted for all metro rail projects across country and the funds released by the Central Government under each project?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): Urban Transport, which is an integral part of urban development is a State subject. Hence respective Government / Union Territories are responsible for planning initiation of development of urban transport infrastructure including metro rail projects. Metro projects are cost intensive, therefore these need to be planned carefully to ensure long term sustainability. In this background, Metro projects undergo intensive examination in Central Government at different level in term of extant policy guidelines as and when same is posed by State Government. The approval of project is done after examination of proposals in entirety (not necessarily only population criteria), however it is always subject to feasibility of proposal and availability of resources Ministry of Housing and Urban Affairs has issued detailed appraisal guidelines based upon which the appraisal of proposal of Metro projects is carried out. The details of Metro Rail Projects approved in cities with population less than 20 lakhs as per Census 2011 during last three financial years are as per Annexure – I.
- (b): Chennai Metro Rail Project Phase-I, Phase-I Extension and Phase-II have been approved under 50:50 equity partnership of Central and State Government. Details of funds released for the implementation of Chennai Metro Rail Project are as per Annexure - II. There has been no delay in the funds released for the implementation of Chennai Metro Rail Project.
- (c): Funding pattern in Metro Rail Projects are adopted as per Metro Rail Policy, 2017. The details of funds released by this Ministry for the implementation of Metro Rail Projects during last three financial years are as per Annexure- III.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 4053 FOR ANSWER ON 30.03.2026 REGARDING APPROVAL CRITERIA FOR METRO RAIL PROJECTS.

THE DETAILS OF METRO RAIL PROJECTS APPROVED IN CITIES WITH POPULATION LESS THAN 20 LAKHS AS PER CENSUS 2011 DURING LAST THREE FINANCIAL YEAR (2022-23 TO 2025-26)

Financial Year	Metro Rail Project	City	Length (in km)	Cost in (Rs cr)
FY 2022-23	-	-	-	-
FY 2023-24	Millenium City Centre to Cyber City Gurugram	Gurugram (Part of NCR)	28.5	5,452.72
FY 2024-25	Thane Integral Metro Rail Project	Thane (Part of MMR)	29	12,200.10
FY 2025-26	Extension of Noida Metro Aqua line from Depot Station to Boraki MMTH	Noida (Part of NCR)	2.6	416.34
	Noida Sector 142 to Botanical Garden	Noida (Part of NCR)	11.56	2,254.35

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 4053 FOR ANSWER ON 30.03.2026 REGARDING APPROVAL CRITERIA FOR METRO RAIL PROJECTS.

THE DETAILS OF FUNDS RELEASED BY THIS MINISTRY FOR THE IMPLEMENTATION OF CHENNAI METRO RAIL PROJECT

(in Rs crore)

Phase	PTA	Equity	Subordinate Debt	Total
Phase – I	8,646.00	3,125.78	730.00	12,501.78
Phase – I Extension	2,141.00	508.00	205.00	2,854.00
Phase – II	5,407.40	996.63	7,838.61	14,242.64
			Total	29,598.42

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 4053 FOR ANSWER ON 30.03.2026 REGARDING APPROVAL CRITERIA FOR METRO RAIL PROJECTS.

DETAILS OF FUNDS RELEASED BY THIS MINISTRY FOR THE IMPLEMENTATION OF METRO RAIL PROJECT DURING LAST THREE FINANCIAL YEARS (2022-23 TO 2025-26)

(in Rs crore)

Sr No	Name of Metro Rail Corporation	Funds released during 2022-23	Funds released during 2023-24	Funds released during 2024-25	Funds released during 2025-26 (as on 23.03.2026)
1.	Delhi Metro (DMRC)	3015.65	2,910.04	4,048.67	6,563.64
2.	Millenium City Centre to Cyber City Gurugram	-	-	10.00	240.00
3.	Chennai Metro (CMRL)	-	-	5,219.57	8,688.49
4.	Bangalore Metro (BMRCL)	4041.61	3,617.16	4,814.58	1,693.24
5.	Mumbai Metro Line 3 (MMRCL)	507.22	3,894.83	4,484.58	1,376.34
6.	Nagpur Metro	-	1,199.06	-	720.00
7.	Pune Metro	1357.73	-	962.02	1,411.42
8.	Thane Metro	-	-	-	100.00
9.	Kochi Metro (KMRL)	146.74	-	-	66.02
10.	Kanpur Metro	1156.75	1,472.50	-	428.09
11.	Agra Metro	868.93	1,044.75	387.00	481.62
12.	Ahmedabad Metro	1968.17	628.00	1,020.72	823.02
13.	Surat Metro	1697.78	2,264.00	2,264.00	364.78
14.	Bhopal Metro	217.54	613.00	215.81	1,160.01
15.	Indore Metro	260.00	1,105.74	290.00	1,060.23
16.	Patna Metro (PMRCL)	437.50	700.75	100.75	1,617.19
17.	National Capital Region Transport Corporation (NCRTC)	4710.00	3,596.00	3,844.00	1,857.35
18.	Pune Metro Line III Project (Hinjewadi to Shivaji Nagar)	-	410.00	411.00	-
19.	Kolkata Metro Rail Corporation Ltd. (KMRCL)	300.00	500.00	500.00	-